(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2762179993	5	2759819470	54.11	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	2639369202	7	2258096119	44.28	0	0		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	8	2967259	7	1648036	0.03	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	9737838	0	0	0.00	0	0	9737838	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	52	133555946	42	80558620	1.58	0	0	35866715	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	500000	0	0	0.00	0	0	500000	<u>Annexure 9</u>
Total		75	5548310238	61	5100122245	100.00	0	402083439	46104553	

Name of the Corporate Debtor: INDIAN SUGAR MANUFACTURING COMPANY LIMITED; Date of Commencement of CIRP: 23-03-2023; List of Creditors as on: 18-08-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number: